

SPECIAL BENCH
COURT - I

O-218

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/21(KB)2016

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	ASHOK TIBREWAL VS SALASAR STOCK BROKING LTD. & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

For Petitioner

Mr. Nirmalya Dasgupta,Adv.

Mr. Jitendra Patnaik,Adv.

FOR R-1 TO R-5

Ms. Neha Somani, PR. CS

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter for arguments on **22.06.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**